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Date: 19/11/2025

(2024) 03 TP CK 0052

Tripura High Court- Agartala

Case No: Bail Application 12 Of 2024

Jhutan Nama APPELLANT

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State Of Tripura RESPONDENT

Date of Decision: March 28, 2024

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 439

• Narcotic Drugs And Psychotropic Substances (NDPS) Act, 1985 - Section 20(b)(ii)(C),

25, 29, 37

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Pal, Raju Datta

Final Decision: Dismissed

Judgement